

Status of implementation of the recommendations contained in the 56th Report of the Standing Committee on Communications and Information Technology (2023-24) on the `Regulation of Cable Television in India` pertaining to Ministry of Information and Broadcasting-Laid

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Speaker Sir, on behalf of my colleague, Dr. L. Murugan, I rise to lay a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 56th Report of the Standing Committee on Communications and Information Technology (2023-24) on the 'Regulation of Cable Television in India' pertaining to Ministry of Information and Broadcasting.

12.10 hrs